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Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH, ALLAHABAD**

**Civil Contempt Petition No. 09 of 2008**  
(Arising out of O.A No. 90 of 2005)

ALLAHABAD THIS THE 20<sup>th</sup> the DAY OF MARCH, 2008

**HON'BLE MR. A.K. GAUR. MEMBER-J  
HON'BLE MR. K.S. MENON, MEMBER-A**

S. Venkatraman, S/o Late Sri Rangarao, a/a 57 years,  
Hd. Typist under Sr. D.E.E (TRD), JHS in Divisional Railway  
Manager's Office, North Central Railway, Jhansi.

.....Applicant

By Advocate: Sri S.N. Khare.

**V E R S U S**

Sri Manoj Seth, Additional Divisional Railway Manager,  
North Central Railway, Jhansi.

.....Opposite Party

By Advocate: Sri. Prashant Mathur.

**O R D E R**

**BY A.K. GAUR, MEMBER-J**

This Contempt Petition is filed for willful  
disobedience of the order dated 09.10.2007 passed by  
the Tribunal in O.A No. 90/2005.

2. Sri S.N. Khare, Counsel for the applicant has  
sent illness slip. Sri Prashant Mathur is present  
for the opposite party. It is settled principle of  
law that the contempt proceedings are between the  
court and contemnor.

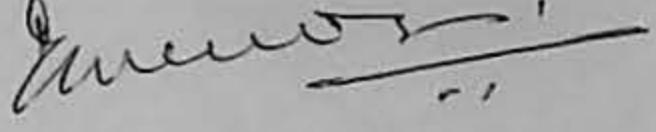
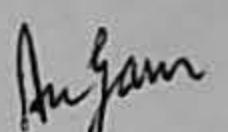
3. Having seen from the record and the order  
passed by the Tribunal, innocuous direction was  
issued by the Tribunal to the respondent No. 2 to  
consider and dispose of the representation of the  
applicant with a reasoned order as per rules within  
a period of three months. Having heard Sri Prashant

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Mathur, learned counsel appearing for the respondents at considerable length, we are satisfied that in compliance of the order passed by the Tribunal, the representation of the applicant has already been disposed of on 18.12.2007 by a reasoned and speaking order. In view of V. Kanakrajan's case and Lalit Mathur's case, we are fully satisfied that the direction of the Tribunal has fully been complied with and no case for civil contempt is made out. The contempt petition is accordingly dismissed. Notices discharged.

4. However, applicant is free to approach the appropriate forum for redressal of his grievance, if he still aggrieved with the orders of the respondents.

  
MEMBER-A  
MEMBER-J

/Anand/